

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1218  
ANSWERED ON:29.07.2003  
REINSTATEMENT OF DDA EMPLOYEES  
ABDUL RASHID SHAHEEN

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

(a) whether it is a fact that the DDA employees who were suspended on charges of corruption and housing related scams have been reinstated; and

(b) if so, the details thereof alongwith the posts held by them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI PON RADHAKR )

(a)&(b): Delhi Development Authority (DDA) has reported that during the last three years, 37 DDA employees were suspended on charges of corruption and housing related scams. Out of these 37 officials, only two officials, one Joint Director and one Senior Private Secretary were reinstated, after consulting the Central Vigilance Commission (CVC).